

[Translation]

**Ban on Pornographic Literature**

738. SHRI ARVIND TRIVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the country is flooded with pornographic literature;
- (b) if so, whether the Government propose to take any concrete steps to impose ban on it;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (d) Several publications/magazines containing obscene/objectionable materials have come to notice. Book/Newspapers/documents containing objectionable material can be forfeited by notification under Section 95 of Cr. P.C. by the State Governments. Sale etc. of obscene literature/pornography is also illegal by virtue of the provisions of Sections 292 & 293 of I.P.C. The State Governments have been taking suitable action in this respect from time to time. Suitable advisories have been issued by the Home Ministry to the State Government and Ministry of Information & Broadcasting. The State Governments/UTs have also been asked to send quarterly reports on actions taken against objectionable material/writings.

[English]

**Oil and Natural Gas in Gujarat**

739. DR. K.D. JESWANI. Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Oil and Natural Gas Corporation Limited and the Oil India Limited have found any new reserves in oil/gas in Gujarat during the current financial year;
- (b) if so, the locations of areas in the State where these reserves are available;
- (c) the estimated reserves available in these fields; and
- (d) the progress made so far in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) There has been no reserve accretion due to new discoveries in Gujarat during the current financial year 1994-95.

- (b) to (d) Do not arise.

**Damaging of Movies**

740. SHRI GURUDAS KAMAT:  
KUMARI SUSHILA TIRIYA:  
SHRI SYED SHAHABUDDIN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether nearly 3,000 silent movies and 25,000 non-silent movies deposited with the National Film Archives, Pune have been damaged beyond repair;
- (b) if so, the details alongwith the reasons therefor;

(c) whether any steps are being taken for salvaging the damaged collection and for better preserving the others; and

- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir;

- (b) Does not arise.

(c) and (d) Due to decomposition of nitrate base film (which was in use upto early 50's) almost all the (approximate) 1300 silent feature films made in India, had been lost by 1964 when the National Film Archive of India was set up.

The Archive has so far acquired only around 4000 prints of films with sound. They are being preserved in as ideal storage conditions as are currently known to science. In spite of this, some of the old films are likely to deteriorate over the years. Such films are continuously being identified and copied before they get completely decomposed.

**Oil and Natural Gas**

741. SHRI GOPI NATH GAJAPATHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the new areas both on-shore and off-shore surveyed for exploration of oil and natural gas in Orissa during the last three years;
- (b) the approximate quantum of oil deposits, gas and other petroleum products found in those areas; and
- (c) the steps taken for the proper exploration of these products in those areas?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No fresh surveys were carried out for exploration of oil and natural gas in Orissa during the last three years.

- (b) Does not arise.

(c) In the earlier years, seismic surveys were carried out in Orissa on-shore and off-shore followed by drilling of 4 wells in on-shore and 11 wells in off-shore by OIL. All the wells proved dry.

As of now, OIL has plans to drill one exploratory well in N.E. Coast off-shore in Orissa in 1995-96.

**Socio-Economic Development of SCs/STs in Bihar**

742. SHRI PREM CHAND RAM: Will the Minister of WELFARE be pleased to state the amount provided by the Union Government to the Government of Bihar for the socio-economic Development of Scheduled Castes/Scheduled Tribes during each of the last three years and during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKA BALU): A Statement is attached.